

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH**

## ALLAHABAD

Allahabad : Dated this 23rd day of May, 2002.

**Contempt Petition No.10 of 2002**

In

Original Application No.1227 of 2001.

Hon. Mai Gen KK Srivastava, A.M.

CORAM :- Hon'ble Mr. AK Bhatnagar, J.M.

Sewa Ram Son of Shri Mangal Singh,  
Resident of Quarter No.8D,  
Railway Colony, Bhaojipura,  
District Bareilly.

(Sri SK Om, Advocate)

.....Applicant

## Versus

### 1. Sukhbir Singh.

Divisional Railway Manager (Personnel),  
North Eastern Railway, Izzatnagar,  
Bareilly.

2. Bankey Behari, Section Engineer (P.Way),  
North Eastern Railway, Bhaojipura,  
District Bareilly.

(Sri KPSingh, Advocate)

• • • • • • Respondents

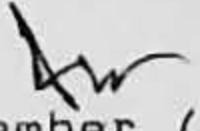
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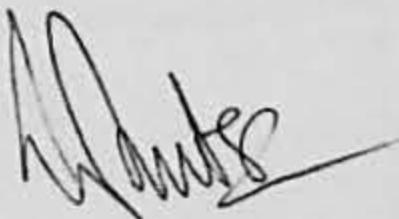
By Hon'ble Maj Gen KK Srivastava, A.M.

This contempt petition has been filed for non-compliance of the order of this Tribunal dated 1-11-2001 by which respondent no.2 was directed to decide and pass an appropriate order on the representation of the applicant dated 26-9-2001 as per rules and instructions on the subject within a period of one month from the date of communication of the order of this Tribunal by a reasoned and speaking order.

2. Learned counsel for the respondents has filed an MA alongwith a Suppl. Counter Affidavit annexing the order dated 12-12-2001 alongwith Annexure-CA-1. Learned counsel for the respondents submitted that the applicant was relieved on 5-4-2002 and the applicant has filed a pay slip for November, 2001 showing payment as Nil, but now since the applicant has been relieved only on 5-4-2002, he will be paid his pay and allowances for which he is entitled upto the date he was relieved.

3. We have perused the order dated 12-12-2001 and are satisfied that the respondents have complied <sup>with</sup> <sup>the</sup> orders of this Tribunal dated 1-11-2001 in DA No.1227/2001. In our view no case for contempt is made out. The contempt application is, therefore, dismissed. Contempt proceedings are dropped and notices issued are discharged. There shall be no order as to costs.

  
Member (J)

  
Member (A)

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